

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1133
ANSWERED ON:11.12.2013
ALLOTMENT OF LAND
Lal Shri Kirodi

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the Names of Trusts, Hospitals, Hotels and other organizations including Non-Governmental Organizations (NGOs) which have been allotted land at subsidized/ concessional/below market price rates by the Government/Delhi Development Authority (DDA) and the Land and Development Office (L&DO) in Delhi and the National Capital Region during each of the last three years and the current year;
- (b) Whether any violation of the terms and conditions for allotment of land has come to the notice of the Government/DDA and the L&DO;
- (c) If so, the action taken in this regard;
- (d) Whether most of the above organizations have utilized the land for other purposes than for which land was allotted to them by the Government/DDA and the L&DO; and
- (e) If so, the names of such trusts and NGOs etc. along with the action taken against such erring authorities/organizations, so far ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

- (a) A list of allotments made by Delhi Development Authority (DDA) to Societies/ Organizations during last three years and the current year in Delhi is annexed. No such allotment has been made by Land & Development Office (L&DO).
- (b) No violation has been noticed/reported in respect of the above allotments..
- (c) to e) In view of the above, question does not arise.